

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 1<sup>st</sup> August, 2018

No.HC.VII-167 (Pt.-IV)/2014/4552/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a 4 (four) day Module on "**Human Rights in Prison Administration**", **scheduled to be held on 11 – 14 September, 2018 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya –**

Sl. No.	Name	Designation
1.	Shri Sujit Kumar Ghosh	Secretary, District Legal Services Authority, Dhemaji (Assam)
2.	Smti Rashmita Das	Secretary, District Legal Services Authority, Sivasagar (Assam)
3.	Shri Kumud Chandra Boro	Secretary, District Legal Services Authority, Barpeta (Assam)
4.	Shri Mukul Chetia	Secretary, District Legal Services Authority, Darrang, Mangaldoi (Assam)
5.	Shri Imdad Ahmed	Secretary, District Legal Services Authority, Dibrugarh (Assam)

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/4553 - 4568/A dated 01.08.2018

Copy forwarded for information and necessary action to:

1. The Director, North Eastern Police Academy, Umsaw, Meghalaya.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Dhemaji / Sivasagar / Barpeta / Darrang, Mangaldoi / Dibrugarh. **He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her District accordingly.**
8. Ms. G. Chanambam, Dy. Director (Indoor), NEPA, Meghalaya.
9. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji

10. Smti Rashmita Das, Secretary, District Legal Services Authority, Sivasagar.
11. Shri Kumud Chandra Boro, Secretary, District Legal Services Authority, Barpeta
12. Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi
13. Shri Imdad Ahmed, Secretary, District Legal Services Authority, Dibrugarh

***It is for information of the nominated participants that they are to report at NEPA by 10<sup>th</sup> September, 2018 positively. Free boarding & lodging will be provided to the participants from 10<sup>th</sup> to 15<sup>th</sup> September, 2018. Before 10<sup>th</sup> and after 15<sup>th</sup> September, 2018 boarding & lodging will be charged as per Govt. rules. No family, Govt. / personal vehicle will be permitted inside the campus. Dress order for the programme will be formal (civvies) for classes.***

Course Director: Ms. G. Chanambam, Dy. Director (Indoor)  
Mob. No. – 09402307466

Course Co-ordinator: Dr. M.L. Zou, Dy. Asst. Director (Lect.)  
Mob. No. - 09818315387

14. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
15. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
16. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

dt 1.8.18  
Registrar (Judicial)  
Dr. U.S. 2018